

Employment Exchanges in the country as on 30 th June, 1987 is 29.9 thousand.

(b) Not available.

(c) With the expansion of activities of the Central Government and State Government health sectors under the Seventh Plan, the job opportunities for doctors are expected to increase.

#### **Unprofitable Routes of A.I.**

1087. PROF. SAIFUDDIN SOZ:  
PROF. K.V. THOMAS:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India has made any profits over a period of three years ending 31 December, 1987;

(b) the names of the sectors on which it has been running in losses; and

(c) if so, the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) While Air-India made profits during the years 1985-86 and 1986-87, it has incurred loss during the period 1st April, 1987 to 31st December, 1987.

(b) Air-India is meeting cash costs on all the routes except India/Zimbabwe, but incurred operating loss on the route India/USA, India/UK, India/Japan, India/Singapore, India/Australia, India/East Africa, India/West Africa and India/Zimbabwe during the year 1986-87.

(c) The reasons, *inter alia*, are increased competition resulting in reduction in market share and a drop in yields.

#### **Supply of Diesel Oil to Fishing Industry**

1088. SHRI MURLIDHAR MANE: Will the Minister of AGRICULTURE be pleased to state:

(a) the steps being taken to supply diesel oil to the fishing industry at international prices since it is 100 per cent export oriented;

(b) whether Government are aware that such a policy will ensure exploitation of our Exclusive Economic Zone on an all year round basis; and

(c) the reasons for delay in bringing about such a policy.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c) Government have decided that units exporting 25% or more of their production would be supplied diesel oil at prices comparable to international price to the extent it is used for captive power generation in relation to the production exported. Besides, deep sea fishing trawlers approved as 100% Export oriented units are permitted use of duty free high speed diesel oil. Excise duty rebate on high speed diesel oil is also available to fishing vessels of 13.7 M length and above fitted with engines of not less than 150 BHP.

#### **Regularisation of Unauthorised Constructions in Delhi**

1089. SHRI RAM BHAGAT PASWAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to regularise the unauthorised constructions in Delhi raised up to 1987; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). There is no such proposal.

#### **Cancellation of Delhi-Lucknow Flight**

1090. SHRI V. SOBHANADREESWARA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Flight No. IC 435 from Delhi to Lucknow was cancelled on 4 January, 1988; and

(b) if so, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) Yes, Sir.

(b) On 4th January, 1988 Indian Airlines flight IC-435 was cancelled ex-Delhi due to inclement weather en-route Lucknow.

[*Translation*]

**Amount Allotted to States Under NREP and RLEGP**

1091. SHRI VIKDHI CHANDER JAIN: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount allotted so far to various States, State-wise, under National Rural Employment Plan and Rural Landless Employment Gurarantee Plan and the amount so far spent by each State during the current year;

(b) whether it is a fact that Union Government have provided lesser amount to Rajasthan as compared to other States even though Rajasthan has been continuously in the grip of drought situation;

(c) if so, the reasons therefor; and

(d) whether Union Government propose to provide more funds during the last months of 1987-88 and for 1988-89 in view of the severe drought situation and if so, the extent thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) A Statement indicating the amount allocated to different States under national Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP) during the year 1987-88 and the utilisations reported by them is enclosed.

(b) and (c). Allocation of resources to different States/UTs under these programmes are made on the basis of a formula under which 50% weightage is given to number of agricultural labourers, marginal farmers and marginal workers and 50% weightage to incidence of poverty. Allocations to Rajasthan under these programmes have been made exactly on this basis. NREP/RLEGP being normal employment generation programmes, the resources under these programmes are not distributed on the basis of the considerations of drought etc.

(d) The question does not arise.